

an>
Title: Introduction of the Telecom Regulatory Authority of India (Amendment) Bill, 2016 (Amendment of section 14C).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Telecom Regulatory Authority of India Act, 1997.

माननीय सभापति : प्रश्न यह है :

"कि भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए। "

प्रस्ताव स्वीकृत हुआ।

SHRI DUSHYANT CHAUTALA : I introduce the Bill.